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NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD

C.P. No. 38/441/NCLT/AHM/2018


Coram: Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL  
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.04.2018

Name of the Company: Astron Paper and Board Mill Ltd.  
Kirit Ganshyambhai Patel

Section of the Companies Act: Section 441 of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. ISHAN P. SHAH Adum Petus   
2.


ORDER

Learned Advocate Mr. Ishan Shah present for the Petitioners.

The representation of ROC is received.

The petitioner to issue a further notice informing the date of hearing to the Central Government through the office of the RD and ROC along with copy of the present petition and to file proof of service.

List the matter on 07.05.2018

  
MANORAMA KUMARI  
MEMBER JUDICIAL

  
HARIHAR PRAKASH CHATURVEDI  
MEMBER JUDICIAL

Dated this the 4th day of April, 2018.